

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

CA No. 1203/2019, IA No. 60/2020
In
CP (IB) No. 225/Chd/J&K/2018
(Admitted)

IN THE MATTER OF:

DMS Petrochemical Pvt. Ltd.

...Petitioner

Vs.

Jammu and Kashmir Bank Ltd.

...Respondent

Under Section: 10, 60(5), 33(1)(b)(i) to (ii) r/w Sec. 33(3) IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 04.07.2024.

-sd-
Court Officer

June 05, 2024
SM